

N.P

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

46

C.P No. 709/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 04.12.2017

NAME OF THE PARTIES: Right Path Lifestyle Pvt. Ltd.

V/s.

ROC, Pune

SECTION OF THE COMPANIES ACT: 252(1) of the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
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ORDER

CP No. 709/252(1)/NCLT/MB/MAH/2017

None present.

In the interest of justice, list this matter on 18.12.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)